

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 156/MP/2026

Subject : Petition for approval for determination of lignite input price for the 2024-29 in respect of Barsingsar Mines as per CERC (Terms and Conditions of Tariff) Regulations 2024.

Petitioner : NLC India Limited

Respondents : RUVNL and 3 others

Date of Hearing : **13.5.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, NLC
Ms. Surbhi Kapoor, Advocate, NLC
Shri Abhishek Thakur, Advocate, NLC
Shri Murugan A., NLC
Shri Suresh Kumar, NLC
Shri Tulasi Kumar, NLC
Shri Divya Prakash, NLC
Ms. Preethi C C, NLC
Ms. Anushree Bardhan, Advocate, RUVNL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner submitted that the instant Petition has been filed for approval for the determination of lignite input price for the 2024-29 period in respect of Barsingsar Mines as per the CERC (Terms and Conditions of Tariff) Regulations, 2024.

2. The learned counsel for Respondent, RUVNL, accepted the notice and sought time to file its reply in the matter.
3. After hearing the learned counsels for the parties, the Commission directed as under:
 - (a) Admit, and Issue notice to Respondents.
 - (b) The Respondents are permitted to file their replies, on or before **19.6.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, by **17.7.2026**.
4. The matter shall be listed for hearing on **4.8.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

